

IN THE HIGH COURT OF JHARKHAND AT RANCHI
W.P. (S) No. 1884 of 2020

Sanjiv Kumar Maji & Others **... Petitioners**

-Versus-

The State of Jharkhand & Others **... Respondents**

CORAM: HON'BLE MR. JUSTICE SANJAY KUMAR DWIVEDI

For the Petitioners : Mr. Manoj Tandon, Advocate
For the State : Mr. Mohan Kumar Dubey, A.C. to A.G.

03/10.09.2020. Heard Mr. Manoj Tandon, learned counsel for the petitioners and Mr. Mohan Kumar Dubey, learned counsel for the respondent-State.

This writ petition has been heard through Video Conferencing in view of the guidelines of the High Court taking into account the situation arising due to COVID-19 pandemic.

Mr. Mohan Kumar Dubey, learned counsel for the respondent-State seeks three weeks' time.

Post this matter on 06.10.2020.

(Sanjay Kumar Dwivedi, J.)

Ajay/